

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 13.01.2025 TO 17.01.2025

<u>S. No.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO/MISC ORDER NO</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
1.	C/50715/2019	F.O/50019/2025	13.01.2025	15.01.2025
2.	C/51930/2021	F.O/50045/2025	16.01.2025	16.01.2025
3.	C/51036/2019	F.O/50046/2025	15.01.2025	17.01.2025
4.	C/50307/2021	F.O/50047/2025	16.01.2025	17.01.2025
5.	C/51433/2022	F.O/50050/2025	16.01.2025	17.01.2025
6.	C/997/2004	F.O/59972/2024	16.01.2025	17.01.2025
		MISC ORDER NO.		
1.	C/52335/2024	M.O/50038/2025	15.01.2025	16.01.2025
2.	C/51035/2019	M.O/50045/2025	15.01.2025	17.01.2025
3.	C/51795-51929/2022, C/52221/2022	M.O/51107-51242/2024	15.01.2025	17.01.2025

Mal 20/01/25
DEPUTY/ASSISTANT REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.